

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.10.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No. 368/2022 & IA No. 863, 864, 865, 866 & 867/2022	Mantri Developers Private Limited Vs Raghunatha R. Iyengar & 44 Ors.	Mr. Chandramouli Prabhakar	
2	Comp App (AT)(Ins) No.369/2022 & IA No. 868/2022	Jitendra Bhandari Vs Ravindra Beleyur & 2 Ors.	Ms. B. Ranjana	
3	Comp App(AT) No. 101/2022 & IA No. 854/2022	Veena Ramanathapura Sreenivasarangan Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Ms. Lakshmi Narasimhan	Mr. Bijoy Prabhakaran Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT)(INS) No. 252/2021& IA No. 534, 535/2021	Assistant Commissioner of Central Tax Vs. Bhruqesh Rameshchandra Amin & 2 Ors	Mr. Samiksha Godiyal	Mr. R. Sivaraman, Advocate for R2 & R3
5	Comp App (AT)(INS) No. 314/2022 & IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Karthik Seshadri	
6	Comp App (AT)(INS) No. 341/2022 & IA No. 770, 771, 772, 773, 774, 816 and 817	M/s Bipin Textiles Processing Industries Private Limited Vs. Mr. Shivadutt Bannanje & 2 Ors	Mr.Tahura Anzar	Mr. Anant Merathia- RP/R1 Mr.Thriyambak Kannan- R3 Mr.A. Murali, Caveator
7	Comp App (AT)(INS) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexia Sciences Pvt. Ltd.	Mr. Anilkumar Agarwal	Mr. Prithviraj
8	Comp App (AT) No. 47/2022 & IA No. 559/2022	Aapico Hitech Public Company Limited Vs. Sakthi Sugars Ltd. & Ors	Mr.J.Sivanandaraj	Ms. Saranya- R1

9	Comp App (AT)(INS) No. 52/2022 & IA No.102, 217/2022	S Amarendran	Mr. Kaushik Sharma	
10	Comp App (AT)(INS) No. 286/2022& IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav	A.S.Arvind	
		WITH		
11	Comp App (AT)(INS) No. 291/2022 & IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam	
12	Comp App (AT)(INS) No. 298/2022 & IA No. 617,618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam	Ms. Abitha Banu	
		WITH		
13	Comp App (AT)(INS) No. 313/2022 & IA No.661,662 & 663/2022	M/s Phoenix Arc Pvt Ltd Vs. Balakrishnan Venkatachalam	Ms. Abitha Banu	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 79/2021 (Comp App (AT) (INS) No. 851/2020 & IA No. 431,432/2021)	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Shilpa Gamnani	Ms. D.N. Usha-R5 Ms. Suganth Vismani R12 Mr. Ashok Kriplani R18
15	Comp App (AT) No. 21/2021	Ravi Kizhedath Vs. Hearts Malabar Clinical Solutions Pvt. Ltd. & 4 Ors.	Mr.Bijoy Prabhakaran Pulipra	Mr. Ravichandran- R1-R3 Mr. Sankar P. Panicker- R4,R5
16	Comp App (AT) No. 7/2022 & IA No. 53, 54, 55/2022	PM Johny Vs. KJ Paul & 7 Ors.	Mr.Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. K.S. Ravichandran- R2 Mr. Mohan Pulickkal- R5

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing (Part Heard)

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17	TA No.186 / 2021 (Comp app (AT) No.261/2019)	Gautam R.Padival & 2 Ors. Vs Karnataka Treaters Ltd & 55 Ors	T.K.Bhaskar	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com